Name of the Corporate Debtor: Bombay Rayon Clothing Limited; Date of Commencement of CIRP: 24-04-2025; List of Creditors as on: 15-10-2025; Name of IP: Mr. Ram Singh Setia; Process Number: 1; Last 5 digitof registration number: 11935

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	3807335700	1	3511154925	99.10	0	296180775	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0		NA
5	Operational creditors (Workmen)	18	553465	17	533798	0.02	0	19667		Annexure 5
6	Operational creditors (Employees)	10	2100056	10	2084396	0.06	0	15660		Annexure 6
7	Operational creditors (Government Dues)	3	38434305	3	29291261	0.83	0	9143044		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	4	6561290	0	0	0.00	0	6561290		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		36	3854984816	31	3543064380	100.00	0	311920436	0	